

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 345
(TO BE ANSWERED ON 24.07.2024)

APPOINTMENT THROUGH LATERAL ENTRY

345 SHRI RAMPRIT MANDAL:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of the number of appointment of specialists so far through the Government's Special Lateral Entry mode from private sector in Government Departments since 2018;
- (b) whether the reservation policy has been taken into consideration in this Lateral Entry mode appointment;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of the steps taken/being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): The lateral recruitment, at the levels of Joint Secretary, Director and Deputy Secretary in Government of India, has been undertaken since 2018 to appoint persons for specific assignments, keeping in view their specialized knowledge and expertise in the domain area. So far 63 appointments have been made through lateral entry out of which 35 appointments have been from private sector. Presently, 57 officers are in position in Ministries/Departments.

(b) to (d): Eligible candidates from reserved categories are considered along with other eligible candidates. However, reservation is not applicable to such single post appointment.
